

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 240**  
**IB-145/2021**

**IN THE MATTER OF:**

**M/s. Redster Digital Ltd.(Through its  
Liquidator)**

... **Applicant/Petitioner**

**Vs.**

**ROC**

...

**Respondent**

**Under Section: 59**

**Order delivered on 07.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Gurcharan Singh Adv for Liquidator, Mr. Zoheb Hossain, Sr Counsel, Income Tax Department, Parth Semwal, Jr. Counsel, Income Tax Department, with Sangha Shree Nath, Adv.

**ORDER**

Renotify this case on 26.04.2021



**(T.S. SINGH)  
COURT OFFICER**